

International Smuggling Gang in India

4402. SHRI B. R. SHUKLA : Will the Minister of FINANCE be pleased to state :

(a) whether an international smuggling organisation known as mini-mafia has been operating in the country for quite some time and is involved in a large scale smuggling of goods to and from India ; and

(b) what action has been taken to smash this gang ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESHI) : (a) The Government is not aware of any international smuggling organisation known as mini-mafia operating in the country.

(b) Does not arise.

पाक द्वारा भारत के साथ दूसरा युद्ध करने की तैयारी

4403. श्री ईश्वर चौधरी : क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान 8 अप्रैल, 1972 के नवभारत में 'पाकिस्तानी भारत से एक और युद्ध के फिगर में' शीर्षक से प्रकाशित समाचार की ओर दिलाया गया है ; और

(ख) यदि हां, तो डम बारे में सरकार की क्या प्रतिक्रिया है ?

रक्षा मंत्री (श्री जगजीवन राम) : (क) जी हा, श्रीमन् ।

(ख) पाकिस्तान में होने वाली सैनिक गतिविधियों पर निगाह रखी जाती है और हमारी रक्षा योजनाओं में उनका हिसाब कर लिया जाता है ।

Amount received by Government of Orissa during 1971-72

4404. SHRI KUMAR MAJHI : Will the Minister of FINANCE be pleased to state :

(a) the total amount the Government of

Orissa received from the Centre under various Heads during the year 1971-72 ; and

(b) whether the Government of Orissa has spent all the amount received from the Central Government in 1971-72 ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESHI) : (a) A statement is laid on the Table of the House.

(b) The State Government's share in Central taxes and duties, the grants under Article 275 of the Constitution and grants in lieu of the tax on railway passenger fares are given in terms of the recommendations of the Finance Commission. Small saving loans represent the share of the State Government in the collections in the State. As regards other loans and grants, under the existing procedure, payments are subject to State Government's entitlement on the basis of progress of expenditure reported by them. The amounts shown in the statement thus represent the State's entitlement/utilisation of assistance.

| <i>Statement</i> | <i>(Rs. Crores)</i> 1971-72 |
|---|--------------------------------|
| I. Share in Central taxes and duties | 37.57 |
| II. GRANTS | |
| 1. Grants under Article 275 (1) of the Constitution (Substantive provision) | 20.94 |
| 2. Grants in-lieu of tax on railway passenger fares | 0.38 |
| 3. Grants for State Plan Schemes | 9.61 |
| 4. Grants for Centrally Sponsored Schemes | 9.67 |
| 5. Grant Assistance towards expenditure on Natural Calamities relief | 3.00 |
| 6. Other non-Plan Grants | 4.71 |
| TOTAL—II | 48.31 |
| III. LOANS | |
| 1. Loans against State's share in collection of Small Savings | 4.27 |

| | |
|---|--------------|
| 2 Loans for State Plan Schemes | 22 39 |
| 3 Loans for Centrally Sponsored Schemes | 1 06 |
| 4. Loan Assistance towards expenditure on Natural calamities relief | 10 00 |
| 5 Short term loan for Agricultural purposes | 1 88 |
| 6 Other non-Plan Loans | 21 67 |
| TOTAL—III | 64 27 |

NOTE The figures are provisional

Hostels/Hotels Provided for Tourists

4405 SHRI AMBISH Will the Minister of TOURISM AND CIVIL AVIATION

be pleased to state the historical places in the country where his Ministry has provided hostels/hotels for tourists and the charges realised per day from a tourist for boarding and lodging there?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH)

Youth Hostels are being put up by the Department of Tourism at Hampi, Amritsar, Jaipur, Bhopal, Aurangabad, Palitana, Irivandrum, Madras, Goa, Hyderabad, Puri, Patnitop, Darjeeling, Nainital and Manali. The charges for board and lodging at the Youth Hostels are being worked out.

Information in respect of Hotels and Travellers' Lodges run by the India Tourism Development Corporation is given in the attached statement.

STATEMENT

Hotels and Travellers Lodges run by the India Tourism Development Corporation

| Name of the Hotel | Lodging Charges | Boarding charges |
|-------------------------------------|---|------------------|
| Ashoka Hotel, New Delhi | Single Room Rs 90 00 } + 10% Double Room Rs 150 00 } Service Charges | A la carte basis |
| Akbar Hotel New Delhi | Single Room Rs 85 00 } Double Room Rs 135 00 } | —do— |
| Hotel Janpath, New Delhi | Single Room Rs 45 00- 55 00 } +10% Double Room Rs 80 00-100 00 } service charges | —do— |
| Hotel Ranjit, New Delhi | Single Room Rs 27 00-45 00 } +10% Double Room Rs 40 00-65 00 } service charges | —do— |
| Lodhi Hotel, New Delhi | Single Room Rs 27 00-45 } +10% service charges | —do— |
| Hotel Ashoka, Bangalore | Single Room Rs 75 00 } +10% Double Room Rs 115 00 } service charges | —do— |
| Travellers Lodges | Lodging and Boarding Charges | |
| Lakshmi Vilas Palace Hotel, Udaipur | Single Room Rs 45 00- 65 00 } +10% service Double Room Rs 75.00-105 00 } charges | |
| Kovalam Palace Hotel, Kovalam | Single Room Rs 35 00-65 00 } Double Room Rs. 65.00-90.00 } | —do— |